

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2901
ANSWERED ON:11.12.2012
CRIMINAL CASES AGAINST IPS OFFICERS
Gorakhnath Shri

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of criminal cases registered against the serving and retired IPS Officers and the action taken against them, separately during each of the last three years and the current year, State-wise and crime-wise;and

(b) the total number of such cases solved/unsolved, separately and the steps taken to solve all the cases during the said period, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) & (b): As per the information available, Central Bureau of Investigation has registered 16 cases against serving and retired IPS officers during the last 3 years i.e. 2009, 2010, 2011 and 2012 (up to 31.10.2012). The year wise details of the cases are given in the statement enclosed at Annexure reflecting name of the IPS officer, designation, Batch & Cadre, nature of crime and current status. Action is taken by the respective authorities against the IPS officers against whom criminal cases are registered as per the prevailing law.